

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

UNSTARRED QUESTION NO:3709  
ANSWERED ON:27.04.2012  
CONSTRUCTION OF RURAL ROADS  
Ray Shri Bishnu Pada

**Will the Minister of PANCHAYATI RAJ be pleased to state:**

- (a) whether A&N Administration sent any interim reply or final reply within 15 days to the MP's communication regarding the Construction of 4 nos. Rural Raods in Baratang-Forest Clearance, dated 26/7/2010, addressed to the Lt. Governor;
- (b) whether the Administration deliberately ignored the MP in giving reply against the grievances/issues he took up in public interest;
- (c) whether any violation made by A&N Administration to the instructions contained at para 57 & 60 of Central Secretariat MOP;
- (d) if so, the action the Government proposes to take in this regard/final reply to the MP; and
- (e) the action it proposed to be initiated against the defaulting Government servants of A&N Administration?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

(a) to (e): The Ministry of Panchayati Raj has no scheme for construction of roads. As the subject matter does not come under the domain of the Ministry of Panchayati Raj, information is being collected from the UT Administration of Andaman & Nicobar Islands and will be laid on the Table of the House.